

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

No.HCM II/299/2013/5048-50

Dated, Shillong the 23rd July 2013.

Pursuant to the Minutes of the meeting held on 5th July 2013 in the office chamber of the Registrar General, High Court of Meghalaya, it is hereby notified that the High Court of Meghalaya has taken over the function of the Meghalaya Bar Council (which is yet to be constituted) as per Section 58 of the Advocate's Act, 1961, as far as enrolment of advocate is concerned.

By Order,

**W. Diengdoh,
REGISTRAR GENERAL
HIGH COURT OF MEGHALAYA**